

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

C.P. No. 1457/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Nuvoco Vistas Corporation Ltd.  
v/s.  
Classic RMC & Aggregates India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

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**ORDER**

Petitioner's side is present. Corporate Debtor's side is not present.

List this matter for hearing on 21.02.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)